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Title: The Minister of State in the Ministry of New and Renewable Energy laid a statement regarding status of implementation of the recommendations contained in the 19<sup>th</sup> Report of Standing Committee on Energy on Demands for Grants (2007-08), pertaining to the Ministry of New and Renewable Energy.

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI VILAS MUTTEMWAR): Sir, I beg to lay a statement on the status of implementation of the recommendations contained in the 19<sup>th</sup> Report of the Standing Committee on energy (14<sup>th</sup> Lok Sabha) in pursuance of the direction 73 A of the Hon'ble Speaker Lok Sabha vide Lok Sabha Bulletin-Part-II dated 1 September 2004.

The 19<sup>th</sup> Report of the Standing Committee on Energy (14<sup>th</sup> Lok Sabha) was presented to the Lok Sabha on 27<sup>th</sup> April 2007. The Report relates to the Examination of the Demands for Grants of the Ministry of New and Renewable Energy 2007-08.

Action Taken Statement on the recommendations/observations contained in the 19<sup>th</sup> Report of the Committee had been sent to the Standing Committee on Energy on 12<sup>th</sup> October 2007.

There are 18 recommendations made by the Committee in the said Report where action is called for on the part of the Government. These recommendations pertain mainly to issues like augmenting budgetary resources, implementation related issues of various renewable energy programmes.

The present status of implementation of various recommendations made by the Committee is indicated in the Annexure to my statement, which is laid on the Table of House. I would not like the valuable time of the House to read out the contents of this Annexure. I would request that these may please be considered as read.

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\* Laid on the Table and also placed in Library, See No. LT 7550/2007

**12.06 Â½ hrs.**